

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/394/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : REGISTRAR OF COMPANIES**  
**NAME OF THE RESPONDENT(S) : APU HIRE PURCHASE LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>		

**ORDER**

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on 10.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**